OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs): DELHI

ORDER

In pursuance of Deihi High Court Order No. 46/DHC/Gaz.-HB/G-7/VI.E.2(a)/2025 dated 18th November, 2025, the work of criminal cases mentioned in column No. 3 pending in the court earlier presided over by Judicial Magistrate, First Class (NI Act), Digital Court mentioned in column No 2 is hereby withdrawn and assigned to the physical courts of Judicial Magistrate, First Class (NI Act), Central District, Tis Hazari Court, Delhi mentioned in column No. 4 for disposal in accordance with law with immediate effect.

(1)	(2)	(3)	4
S.No	Name of the transferor	Work Withdrawn	Name of the transferee Court
ī	Ms. Shubhamjot Kaur Rakhra, JMFC, NI Act, Digital Court-03, Central District, THC, Delhi	Serial no. 1 to 1352 Total Cases=1352	Sh. Arjun Kirar, JMFC (NI Act-05)
		Serial no. 1353 to 2373 Total Cases=1021	Ms. Ravisha Sidana, JMFC (NI Act-06)
		Serial no. 2374 to 4542 Total Cases=2169	Sh. Arvind Tomar, JMFC (NI Act-07)
		Serial no. 4543 to 5199 Total Cases=657	Ms. Surbhi Gupta Anand. JMFC (NI Act-08)

Besides the above mentioned cases, if there is any connected matter left over or sent to the other court, the same be also sent to the transferee court along with the main case(s).

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter.

Further, if any case filed by Financial Institution and Telecom Companies, whereby cheque amount is upto Rs. 50,000/- is still pending before the aforesaid Court and is inadvertently transferred to the physical JMFC (NI Act), the said case(s) be transferred to the Evening Courts through the office of the Chief Judicial Magistrate, Central District, Tis Hazari Court, Delhi.

Principal District & sessions Judge (HQs)
(Officiating) Delhi

F.3(4)JMFC/Gaz/2025 Delhi, Dated the 2 1 NOV 2025

Copy forwarded for information and necessary action to:-

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Chief Judicial Magistrate, Central District, Tis Hazari Court, Delhi.
- 3. The Officers concerned.
- 4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
- 5. The Administrative Officer Judl., Filling Section/Administration Branch-I,II, III, THC, Delhi.
- 6. The Reader to the Principal District & Sessions Judge(HQs), Central District ,THC, Delhi.
- 7. The Commissioner of Police I.P. Estate, New Delhi.
- 8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
- 9. The Secretaries of Delhi Bar Association, Delhi/New Delhi.
- _10. The Web-Site Committee (English/Hindi) THC Delhi to notify the transfer list on website immediately.
 - 11. The PRO, Tis Hazari Court, Delhi.
 - 12. The Ahlmad of the concerned courts for immediate compliance.

Principal District & Sessigns Judge (HQs)
(Officiating) Dellii